

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 225 of 2013**

**Dated : 24<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Moser Baer Clean Energy Ltd.**

**..... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission**

**..... Respondent(s)**

**Counsel for the Appellant(s):**

**Mr. Vishal Anand**

**Mr. Kumar Mihir**

**Counsel for the Respondent(s):**

**Mr. Nikhil Nayyar**

**Mr. Dhananjay Baijal for R.1**

**ORDER**

At the request of the learned counsel for the Appellant, post the matter for hearing on **06.05.2014**.

**(Rakesh Nath)  
Technical Member  
ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**